SHRI NIREN GHOSH : The statement made by the Minister is completely wrong and as such, I consider it is a breach of privilege of the House. But after saying this, I would put the question. Is it not a fact that the All-India Consumers' Society was appointed by the Planning Commision to assess the rise in prices after the Budget and they came to the conclusion that there has been 50 per cent to 70 per cent rise in the prices of all the essential commodities. Is it not a fact that your credit restriction became credit juice with Rs. 300 to Rs. 700 crores to pump into the market ?

Is it not a fact that you were scrambling throughout the world for the purchase of five million tonnes of foodgrains ? From which countries, on what basis and on what terms ? If there has been a rise of 50 per cent to 70 per cent after the Budget in the prices of essential commodities, in the next few months it will become 100 per cent and there will be complete economic chaos in the country. Your policy will not do anything except leading to complete economic chaos.

SHRI K, R. GANESH : It is known that over the year there has been a rise of about 25 to 26 per cent. These figures have been given. These have been included in the Economic Survey itself.

SHRI NIREN GHOSH : No, no. What 1 said is after the presentation of the Budget The All-India Consumers' Society...

MR. CHAIRMAN : Let him complete the answer. 12 NOON

SHRIK.R. GANESH : Sir, the question related to the price increase since the Budget that is, about last five weeks. As I had indicated in the reply, in the last five weeks since the Budget the percentage of rise has been about 2.

SHRI NIREN GHOSH : He is evading my question. ..

MR. CHAIRMAN : Let him complete the answer.

SHRI NIREN GHOSH : He is not replying...

MR. CHAIRMAN : I will not allow these interruptions.

SHRI NIREN GHOSH : It is not interruption. You may transfer my question... MR. CHAIRMAN : No. You have to sit down, please. I am requesting you to sit down.

SHRI NIREN GHOSH : That I will abide by. But I want a specific reply to may question.

MR. CHAIRMAN : I will not allow this sort of thing.

SHRI NIREN GHOSH : But you should see to it that he answers my question. He should not evade it.

MR. CHAIRMAN : Unless the answer is complete I will not allow any hon'ble Member to interrupt the Minister. If the answer is incomplete I will call him again.

AN HON'BLE MEMBER : The question Hour is over, Sir.

MR. CHAIRMAN : All right. The question Hour is over.

SHRI NIREN GHOSH : I should make one submission to you humbly. Kindly see to it that in this House the Ministers take care to answer questions and do not resort to the practice of evading. This has now become a practice. This was never so before.

WRITTEN ANSWERS TO QUESTIONS

Tourism Development Corporation in Slates

•33. SHRI NABIN CHANDRA BURA-GOHAIN : SHRI K. B. CHETTRI : SHRI ROSHANLAL : SHRIMATI SARASWATI PRADHAN: DR. R. K. CHAKRABARTI : SHRI N.R. CHOUDHURY :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the names of the States which have set up Tourism Development Corporations ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): Tourism Development Corporations have been set up in the states of Himachal Pradesh, J&K Karnataka, Kerala, Rajasthan and Tamil Nadu. The Govts, of Gujarat, Haryana.Madhya Pradesh, Uttar Pradesh and West Bengal are considering setting up such Corporations.